

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0013742/2023	ABHISEK SAHOO VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	//0 () //
2	BLAPL/0013743/2023	DULLA MADKAMI @ ENKA MADKAMI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	M.V.79 /157 /2023 () //
3	BLAPL/0013744/2023	NARESH BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /250 /2023 () //
4	BLAPL/0013745/2023	SUBASH CHANDRA MOHANTA @ LUNA VS STATE OF ODISHA	DEVASHIS PANDA VS	MOHULDIHA /47 /2020 () //
5	BLAPL/0013746/2023	BARU KUMBHAR VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /249 /2023 () //
6	BLAPL/0013747/2023	BRAJA BIHARI PRADHAN VS STATE OF ODISHA	AMIT BISWAL VS	MANAMUNDA /134 /2023 () //
7	BLAPL/0013748/2023	DEBASISH MOHAPATRA VS STATE OF ODISHA	SHISHIR KUMAR SAMAL VS	DHANUPALI /330 /2023 () //
8	BLAPL/0013749/2023	KUMARI KULDIP VS STATE OF ODISHA	ARJEET MISHRA VS	BORIGUMMA /140 /2023 () //
9	BLAPL/0013750/2023	MADAN MOHAN BHOI VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	MUDANPUR RAMPUR /102 /2023 () //
10	BLAPL/0013751/2023	CHANDRA KANTA BADMIRI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BADMAL /3 /2023 () //
11	BLAPL/0013752/2023	ISRAEL SENAPATI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MATHILI /131 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2023**

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12	BLAPL/0013753/2023	SARAT GOUDA VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	GOLANTHARA (BERHAMPUR) /148 /2023 () //
13	BLAPL/0013754/2023	JOGENDRA DALEI VS STATE OF ODISHA	SANGRAMJEET SENAPATI VS	KABISURYANAGAR /294 /2022 () //
14	BLAPL/0013755/2023	SUNIL KUMAR GOUDA VS STATE OF ODISHA	S.S.RAY (2) VS	GUNUPUR /66 /2022 () //
15	BLAPL/0013756/2023	RUPADHAR KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /76 /2023 () //
16	BLAPL/0013757/2023	SATYRANJAN SAMANTARAY @ SIBU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /153 /2023 () //
17	BLAPL/0013758/2023	SUBRAT NAYAK @ BABU VS STATE OF ODISHA	SARFARAZ AHMED VS	NAYAPALLI P.S. /221 /2023 () //
18	BLAPL/0013759/2023	BISWANATH PANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	AINTHAPALI /451 /2022 () //
19	BLAPL/0013760/2023	TIRTHARAJ SAGAR VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	DHARAMGARH /105 /2020 () //
20	BLAPL/0013761/2023	JOHN CHRISTOBHER VS STATE OF ODISHA	UDIT RANJAN JENA VS	/ /0 () //
21	BLAPL/0013762/2023	PRAKASH @ GUNA BALABANTARAY VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	CHANDAKA P.S. /270 /2022 () //
22	BLAPL/0013763/2023	DURYODHAN BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	CYBER CRIME AND ECONOMIC OFFENCES /27 /2023 () //
23	BLAPL/0013764/2023	SANTOSH LAXMAN GAIKWAD	BIDYALOK MOHAPATRA	GOLANTHARA (BERHAMPUR) /414 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0013765/2023	SANTOSH LAXMAN GAIKWAD	BIDYALOK MOHAPATRA	BERHAMPUR SADAR /162 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0013766/2023	AKHAYA PRADHAN @ RAHUL	AMITAV TRIPATHY	BALLIGUDA /209 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0013767/2023	MAHESWAR SUAR	JNYANANANDA PANDA	TARASINGI /379 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0013768/2023	JOGESWAR MUKHI	SATYABRATA PANDA	MANAMUNDA /129 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0013769/2023	KABA @ SATYAJYOTI PRUSTY	BISWARANJAN DALAI	CUTTACK SADAR /414 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0013770/2023	BIKASH CHANDRA PANDA	JUGALA KISHORE PANDA	SPECIAL CRIME UNIT /3 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0013771/2023	AKSHAYA KANHAR	DIBYA RANJAN NARENDRA	BHARATPUR PS /200 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0013772/2023	GAMELI CHINNA RAO @ SANTU @ KHILLA @ BANDHPUR @ SHUMKILIN	PRASANTOSH MUKHERJEE MOHAN RAO @ PULLEYA MELAKA	LAXMIPUR /24 /2012
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0013773/2023	JADUMANI NIAL	CHANDANA MISHRA	KOMNA PS /164 /2013
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0013774/2023	DAMBARU KHILA @ KHILLO	BIKASH CHANDRA PARIJA	MACHHKUND /51 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0013775/2023	MURALI SETHI	RAJJEET ROY	BIRMAHARAJPUR /120 /2023
		VS	VS	()

ORISSA HIGH COURT

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35	BLAPL/0013776/2023	STATE OF ODISHA SUNIL KUMAR BEHERA VS	NITYANANDA MOHAPATRA VS	// KISINDA /57 /2022 ()
36	BLAPL/0013777/2023	STATE OF ODISHA SATYAM NAG VS	LAXMI NARAYAN PATEL VS	// DHANUPALI /330 /2023 ()
37	BLAPL/0013778/2023	STATE OF ODISHA LUKESWAR PADHAN VS	DHIRENDRA KUMAR MOHAPATRA VS	// LAKHANPUR /235 /2023 ()
38	BLAPL/0013779/2023	STATE OF ODISHA PRAMOD ORAM @ MILU KHADIA VS	DIBYAJYOTI SAHOO VS	// BELPAHAR /121 /2023 ()
39	BLAPL/0013780/2023	STATE OF ODISHA ARUN BANDAKI VS	SATYABRATA PANDA VS	// MANAMUNDA /134 /2023 ()
40	BLAPL/0013781/2023	STATE OF ODISHA RABINDRA KUMAR BEHERA VS	ACHYUTANANDA PATTANAIAK VS	// INFOCITY PS /175 /2023 ()
41	BLAPL/0013782/2023	STATE OF ODISHA ABHISHEK MOHANTA VS	RABI NARAYAN BEHERA VS	// KANTABANIA PS /144 /2023 ()
42	BLAPL/0013783/2023	STATE OF ODISHA ANANTA SAHU VS	KHUSBU PANIGRAHI VS	// KHANTAPADA /72 /2021 ()
43	BLAPL/0013784/2023	STATE OF ODISHA KHAGESWAR BEHERA VS	AMIT BISWAL VS	// MANAMUNDA /134 /2023 ()
44	BLAPL/0013785/2023	STATE OF ODISHA SANJAYA KUMAR MOHARANA VS	HRUDANANDA MOHAPATRA VS	// GOP /13 /2023 ()
45	BLAPL/0013786/2023	STATE OF ODISHA BINOD BOE VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BELPARA /91 /2021 () //

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2023**

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46	BLAPL/0013787/2023	NILA PATTNAYAK @ PATTANAIAK VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	INFOCITY PS /81 /2023 () //
47	BLAPL/0013788/2023	BASUDEV MAJHI VS STATE OF ODISHA	KHIROD PRASAD NEGI VS	KALAMPUR /79 /2023 () //
48	BLAPL/0013789/2023	KARMAJEET PATTANAYAK VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	/ /0 () //
49	BLAPL/0013790/2023	PRAKASH PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MOTANGA /72 /2022 () //
50	CMAPL/0000823/2023	PRAGATI MANGARAJ VS A.R.C.S., BBSR CUM LIQUIDATOR OF URBAN COOPERATIVE BANK LTD.	ADV. VS	// () //
51	CMP/0001524/2023	HRUDANANDA OJHA VS BANAMALI PRAMANIK	SUSANTA KUMAR DASH VS	// () //
52	CMP/0001525/2023	PRATAP CHANDRA PRADHAN VS PRASANNA KUMAR PRADHAN	NIRMAL KISHORE RATH VS	// () //
53	CMP/0001526/2023	SURENDRA KUMAR TIBAREWALLA VS JUGAL KISHORE DAS	BANSHIDHAR BAUG VS	// () //
54	CMP/0001527/2023	RATNA PRAVA ROUTRAY VS ANURAG PADHI	BHAWANI SANKAR PANIGRAHI VS	// () //
55	CMP/0001528/2023	RABINDRA @ RABINDRANATH MOHAKUD VS RAMAKANTA MOHAKUD	BIBEKANANDA BHUYAN VS	// () //
56	CMP/0001529/2023	AJAY KUMAR JENA VS THE TAHASILDAR, ATHAGARH	UMA CHARAN MISHRA VS	// () //
57	CMP/0001530/2023	LAXMIKANTA SAHOO	SWARUP KUMAR PATNAIK	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2023

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		VS	VS	0
		ARUN KUMAR SAHOO		//
58	CONTC/0009667/2023	AGURIN BIBI	ADV	//
		VS	VS	0
		S ASWATHY I.A.S		//
59	CONTC/0009668/2023	JITENDRA @ JEETENDRA PRADHAN	ADV.	//
		VS	VS	0
		ASHOK KUMAR DHAL, G.M., MAHANADI COAL FIELDS LTD., TALCHER		//
60	CONTC/0009669/2023	SANJIP PRADHAN	ADV.	//
		VS	VS	0
		ASHOK KUMAR DHAL, G.M., MAHANADI COAL FIELDS LTD., TALCHER		//
61	CONTC/0009670/2023	BABITA SAHOO	ADV.	//
		VS	VS	0
		ASHOK KUMAR DHAL, G.M., MAHANADI COAL FIELDS LTD., TALCHER		//
62	CONTC/0009671/2023	SANTOSH PRADHAN	ADV.	//
		VS	VS	0
		ASHOK KUMAR DHAL, G.M., MAHANADI COAL FIELDS LTD., TALCHER		//
63	CONTC/0009672/2023	SANDEEPSWANI PRADHAN	ADV.	//
		VS	VS	0
		ASHOK KUMAR DHAL, G.M., MAHANADI COAL FIELDS LTD., TALCHER		//
64	CONTC/0009673/2023	PRADEEP NAIK	ADV.	//
		VS	VS	0
		ASHOK KUMAR DHAL, G.M., MAHANADI COAL FIELDS LTD., TALCHER		//
65	CONTC/0009674/2023	SILU SAHOO	ADV.	//
		VS	VS	0
		ASHOK KUMAR DHAL, G.M., MAHANADI COAL FIELDS LTD., TALCHER		//
66	CONTC/0009675/2023	SUBHRANSHU BAGH	RANJIT MOHANTY	//
		VS	VS	0
		BHAKTA RANJAN MOHANTY, ENGINR IN CHIEF, WATER RESOURCES DEPT.		//
67	CONTC/0009676/2023	BINDU PANDA	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
68	CONTC/0009677/2023	NAMITA KUMARI DEVI	ADV.	//
		VS	VS	0

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		ASWATHY S, I.A.S.		//
69	CONTC/0009678/2023	RASHMITA SWAIN VS	ADV. VS	// ()
		MANOJ MAHUNTA, THE MANAGER, POLICY SERVING BRANCH, TATA AIA LIFE INSURANCE COMPANY LTD.		
70	CONTC/0009679/2023	SANTOSH SAMANTRAY VS	ADV. VS	// ()
		SUSHANTA KUMAR DAS, DIRECTOR OF SECONDARY EDUCATION, ODISHA, BBSR.		//
71	CONTC/0009680/2023	BHAGIRATHI METAL INDUSTRIES PVT. LTD. BBSR VS	ADV VS	// ()
		LAMBODAR KHUNTIA, B.D.O, ERASAMA, JAGATSINGHPUR		//
72	CONTC/0009681/2023	PITAMBAR DHALA VS	ADV VS	// ()
		S.ASWATHY, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT, BBSR		//
73	CONTC/0009682/2023	RAMAKANTA DAS VS	PRAKASH KUMAR MISHRA VS	// ()
		BASANTA BISWAL		//
74	CONTC/0009683/2023	RAMESH CHANDRA MOHANTY VS	MAHENDRA KUMAR SAHOO VS	// ()
		ASWATHY S., I.A.S.		//
75	CONTC/0009684/2023	BIJAYA KUMAR PATRO VS	ADV. VS	// ()
		VIR VIKRAM YADAV, PRINCIPAL SECY. TO GOVT. OF ODISHA, WORKS DEPT.		//
76	CONTC/0009685/2023	DEBENDRANATH SAHOO VS	MANOJ KUMAR PANDA VS	// ()
		ASWATHY S., I.A.S.		//
77	CONTC/0009686/2023	BAILOCHAN SAHOO VS	ADV. VS	// ()
		VIR VIKRAM YADAV, PRINCIPAL SECY. TO GOVT. OF ODISHA, WORKS DEPT.		//
78	CONTC/0009687/2023	JIBARDHAN BAG VS	ADV. VS	// ()
		ANU GARG, IAS		//
79	CONTC/0009688/2023	RABINDRA KUMAR JENA VS	ADV. VS	// ()
		VIR VIKRAM YADAV, PRINCIPAL SECY. TO GOVT. OF ODISHA, WORKS DEPT.		//

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2023

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80	CONTC/0009689/2023	KUNTALA PARIDA VS SASWAT MISHRA, PRINCIPAL SECY., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// 0
81	CONTC/0009690/2023	BAIDEHI SETHI VS SASWAT MISHRA, PRINCIPAL SECY., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// 0
82	CONTC/0009691/2023	KANHEI CHARAN JENA VS SASWAT MISHRA, PRINCIPAL SECY., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// 0
83	CONTC/0009692/2023	PRAHALLAD DAS VS BHASKAR SARKAR, CHIEF EXECUTIVE OFFICER, TPNODL, JANUGANJ, BALASORE	ADV. VS	// 0
84	CONTC/0009693/2023	SUJATA ROUT VS S.ASWATHY, SECY. SCHOOL AND MASS EDUCATION DEPT.	ADV. VS	// 0
85	CONTC/0009694/2023	ANANTA CHARAN BEHERA VS BRUNDABAN SATPATHY, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA	ADV. VS	// 0
86	CONTC/0009695/2023	SURESH KUMAR NAYAK VS SUSANTA KUMAR DASH, I.A.S.	ADV. VS	// 0
87	CONTC/0009696/2023	BEGUM BENAZIN BIBI VS ROOPA ROSHAN SAHOO, I.A.S.	ADV. VS	// 0
88	CONTC/0009697/2023	SUMITA PATRI VS SUSANTA KUMAR DASH, I.A.S.	ADV. VS	// 0
89	CONTC/0009698/2023	SHEKH DAYAN VS ASWATHI S, I.A.S.	ADV. VS	// 0
90	CONTC/0009699/2023	GITANJALI PARIDA VS ASWATHI S, I.A.S.	ADV. VS	// 0
91	CONTC/0009700/2023	DURGA PRASAD MAHARANA	ADV.	//

ORISSA HIGH COURT

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		VS	VS	0
		ASWATHI S., I.A.S.		//
92	CONTC/0009701/2023	SUKANTA KUMAR SAHOO	adv.	//
		VS	VS	0
		ANUPAM SAHA, I.A.S.		//
93	CONTC/0009702/2023	KHULANA JENA	ADV.	//
		VS	VS	0
		ARAVIND AGRAWAL, SECY., HIGHER EDUCATION, DEPT.		//
94	CONTC/0009703/2023	ABHINAB CHOUDHURY	ADV	//
		VS	VS	0
		ANUPAM SAHA, I.A.S		//
95	CONTC/0009704/2023	BHARAT CHANDRA GARTIA	SANDHYARANI PANI	//
		VS	VS	0
		ARAVIND AGRAWAL,SECRETARY DEPTT. OF HIGHER EDUCATION		//
96	CONTC/0009705/2023	SHYAMA SUNDAR MOHANTY	SANDHYARANI PANI	//
		VS	VS	0
		ARAVIND AGRAWAL,SECRETARY DEPTT. OF HIGHER EDUCATION		//
97	CONTC/0009706/2023	SASMITA MOHAPATRA	PRITY SHAW	//
		VS	VS	0
		PRAGYAN PARAMITA THATOI, ADDL. TAHASILDAR, BBSR		//
98	CONTC/0009707/2023	JAGADISH KAR	PRITY SHAW	//
		VS	VS	0
		PRAGYAN PARAMITA THATOI, ADDL. TAHASILDAR, BBSR		//
99	CONTC/0009708/2023	DHANANJAYA PANDA	SANDHYARANI PANI	//
		VS	VS	0
		ARAVINDA AGRAWAL,SECRETARY DEPTT. OF HIGHER EDUCATION		//
100	CONTC/0009709/2023	PRASANTA KUMAR HOTA	PRITY SHAW	//
		VS	VS	0
		PRAGYAN PARAMITA THATOI, ADDL. TAHASILDAR, BBSR		//
101	CONTC/0009710/2023	RATNAKAR BAL	SATYA NARAYAN MISHRA 4	//
		VS	VS	0
		SAUBHAGYA RANJAN PANDA, TAHASILDAR, BASUDEVPUR.		//
102	CONTC/0009711/2023	CHITTARANJAN BEHERA	JUDHISTIR SAHOO	//
		VS	VS	0

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103	CONTC/0009712/2023	C.K. MAHAJAN, THE GENERAL MANAGER, UNITED INSURANCE COMPANY LTD., CHENNAI SATYABHAMA NAIK VS	JUDHISTIR SAHOO VS	// // 0
104	CONTC/0009713/2023	SRUTI RANJAN SATAPATHY, TAHASILDAR CUM MUTATION OFFICER, DASAPALLA, NAYAGARH KRUSHNA CHANDRA SWAIN VS	ASHOK KUMAR BEHERA VS	// // 0
105	CONTC/0009714/2023	SUBHAM SAXSENA, IAS SUBASINI MALLICK @ BABULI MALLICK VS	SUKANTA KUMAR NAYAK VS	// // 0
106	CONTC/0009715/2023	GADADHARA JENA, BLOCK EDUCATION OFFICER, BHADRAK PARAMANANDA SAHOO VS	ADV. VS	// // 0
107	CONTC/0009716/2023	JAYAKRUSHNA BEHERA SUBASH CHANDRA BARIK VS	ADV VS	// // 0
108	CONTC/0009717/2023	SATYABRATA SAHU, I.A.S CHHAYABATI NAYAK VS	RAJ KISHOR SWAIN VS	// // 0
109	CONTC/0009718/2023	DIBYOJYOTI PARIDA, I.A.S KANAKA MUDULI VS	JUDHISTIR SAHOO VS	// // 0
110	CONTC/0009719/2023	TRI BIKRAM PATTANAIK, MANAGER, RELIANCE GENERAL INSURANCE CO.LTD., BBSR DAMODAR ROUT VS	ADV VS	// // 0
111	CONTC/0009720/2023	ANU GARG, I.A.S SANGHAMITRA SAHOO VS	AUROVINDA MOHANTY VS	// // 0
112	CONTC/0009721/2023	PRASANTA KUMAR ROUT, B.M., BANK OF BARODA, JAGATSINGHPUR SISUDAS HARPAL VS	ADV VS	// // 0
113	CONTC/0009722/2023	ASWATHY S., I.A.S UJALA CHANDRA MALLICK VS	ADV VS	// // 0
		LINGARAJ PANDA, I.A.S		//

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2023

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114	CONTC/0009723/2023	UJWALA NAIK VS ASWATHY S., I.A.S	ADV VS	// ()
115	CONTC/0009724/2023	RAMA CHANDRA DAS VS ANU GARG, IAS	adv. VS	// ()
116	CONTC/0009725/2023	SUDARSAN MAHANAND VS ASWATHY S., I.A.S	ADV VS	// ()
117	CONTC/0009726/2023	PADMALOCHAN SAMAL VS USHA PADHEE, I.A.S	ADV VS	// ()
118	CONTC/0009727/2023	RASHMITA DAS VS SATYABRATA SAHU, I.A.S	ADV VS	// ()
119	CONTC/0009728/2023	DINABANDHU SAHOO VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	ADV. VS	// ()
120	CRLA/0001327/2023	GANESH CHANDRA BEHERA @ GANESWAR BEHERA VS STATE OF ODISHA	UROVINDA MOHANTY VS	BALIKUDA /54 /2021 ()
121	CRLA/0001328/2023	SUSHIL SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /299 /2017 ()
122	CRLA/0001329/2023	TIKELAL SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /95 /2023 ()
123	CRLA/0001330/2023	RABINDRA SAHOO VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	RAGHUNATHPUR /159 /2020 ()
124	CRLMA/0000498/2023	SANTOSH KUMAR BISWAL VS STATE OF ODISHA	ADV VS	BUGUDA /54 /2017 ()
125	CRLMC/0005286/2023	ASANTI SETHI	BIJAYA KUMAR NAYAK (3)	ODAGAON /132 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2023

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		STATE OF ODISHA		//
126	CRLMC/0005287/2023	PITAMBAR NAHAK	SANTOSH KUMAR MOHANTY	PURUSHOTTAMPUR /51 /2009
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0005288/2023	JOGENDRANATH GHAREI @ GHADEI	RABI NARAYAN BEHERA	BHOGRAI /55 /2000
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0005289/2023	RAJESH KUMAR MALLIK	AMULYA RATNA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0005290/2023	NILAMANI MEHER	TRILOCHAN NANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0005291/2023	MOHENDRA PRADHAN @ GOUDA	LAMBODOR ACHARI	TARASINGI /19 /2008
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0005292/2023	RAMA@RAMAKANTA MEHER	SUSHANTA KUMAR JOSHI	BELPARA /192 /2022
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0005293/2023	MD. SONU	DIPTI REKHA NANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0005294/2023	JAGADISH KUMAR MUNI	SAURAV TIBREWAL	GOSANINUAGAM /87 /2020
		VS	VS	3RD ADDL.SESSION JUDGE CUM SPL.JUDGE,BERHAMPUR(Ganjam)
		STATE OF ODISHA		ST/0000111/2023
134	CRLMC/0005295/2023	SAROJ KUMAR MOHAPATRA	ADWITIYA SATPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
135	CRLMC/0005296/2023	DIBAKAR ROHIDAS	DIPTIREKHA NANDA	JHARSUGUDA /603 /2016
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0005297/2023	MANDAKINI PATEL	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH TOWN /263 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0005298/2023	STATE OF ODISHA DILLU @ JAYAKRUSHNA BARIK VS	MANAS KUMAR CHAND VS	// JATNI P.S. /259 /2018 ()
138	CRLMC/0005299/2023	STATE OF ODISHA SATYA @ SATYABRATA BEHERA VS	SUNIL KUMAR PANDA VS	// KUAKHIA /133 /2012 ()
139	CRLMC/0005300/2023	STATE OF ODISHA BIDESI JANI VS	JYOTIRMAYA SAHOO-O-0165/1996 VS	// KHALLIKOTE /243 /2011 ()
140	CRLMC/0005301/2023	STATE OF ODISHA MANOJ KUMAR MOHAPATRA VS	ACHYUTANANDA PATTANAIAK VS	// BHAWANIPATNA SADAR /63 /2022 ()
141	CRLMC/0005302/2023	STATE OF ODISHA SILU@SUDHANSU KUMAR SAHOO VS	BIBHUTI KESHARI BISWAL VS	// NARASINGHPUR /21 /2020 ()
142	CRLMC/0005303/2023	STATE OF ODISHA MALATI MALIK VS	M.NAIK VS	// SORO /36 /2018 ()
143	CRLMP/0002428/2023	STATE OF ODISHA RINKI NAYAK VS	BIJAYA KUMAR NAYAK (3) VS	// / /0 ()
144	CRLMP/0002429/2023	STATE OF ODISHA JAY PRAKASH SAH VS	TRILOCHAN NANDA VS	// / /0 ()
145	CRLMP/0002430/2023	STATE OF ODISHA ATULYA KUMAR PATJOSHI VS	BYOMAKESH TRIPATHY VS	// / /0 ()
146	CRLMP/0002431/2023	STATE OF ODISHA BIPIN BIHARI SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()
147	CRLMP/0002432/2023	STATE OF ODISHA PINKY NAIK VS	SK. ZAFARULLA VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0002433/2023	RAJESH BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
149	CRLMP/0002434/2023	MADHUSMITA NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
150	CRLMP/0002435/2023	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	//0 0 //
151	CRLMP/0002436/2023	BANSHIDHAR SENAPATI VS ARUNIMA SENAPATI	SANTOSH KUMAR MAHANTY VS	//0 0 //
152	CRLMP/0002437/2023	SK.KAMAL UDDHIN @ SK.KEMELUDIN VS MINATUN BIBI	BASANTA KUMAR DAS VS	//0 0 //
153	CRLMP/0002438/2023	NAKULA MUDULI VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 0 //
154	CRLMP/0002439/2023	SANKAR SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 0 //
155	CRLMP/0002440/2023	PADMANAV CHOUDHURY VS STATE OF ODISHA	VS	//0 0 //
156	CRLMP/0002441/2023	SATYAJIT BASTIA VS THE SECRETARY, HOME DEPT., BBSR	HEMANTA KUMAR TRIPATHY VS	//0 0 //
157	CRLMP/0002442/2023	BASANTI NAYAK VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	//0 0 //
158	CRLMP/0002443/2023	PUNAM PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 0 //
159	CRLMP/0002444/2023	SANTANU KUMAR PRADHAN	PRIYA RANJAN MISHRA	//0

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/0002445/2023	PRADIP KUMAR ROUSTRAY @ PRADEEP ROUSTRAY	JAGAJIBAN PRADHAN	//0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLREV/0000651/2023	GADADHAR NAIK	HARIKRUSHNA PANIGRAHI	RASOL /170 /2022
		VS	VS	()
		STATE OF ODISHA		//
162	CRLREV/0000652/2023	RAMA MUNDA	ADHIRAJ MOHANTY	DAITARI /49 /2023
		VS	VS	()
		STATE OF ODISHA		//
163	FAO/0000552/2023	SUSANTA KUMAR DHAL	BANSHIDHAR BAUG	//
		VS	VS	()
		SASHIREKHA JENA		//
164	FAO/0000553/2023	D.M., M/S. ORIENTAL INSURANCE CO.LTD.	RIMJHIMBALA PATI	//
		VS	VS	()
		TULU SAHOO		//
165	LAA/0000048/2023	HIRAMANI MINZ	RUDRA NARAYAN PARJIA	//
		VS	VS	()
		LAND ACQUISITION OFFICER AND SUB COLLECTOR, SADAR, SUNDERGARH		//
166	MACA/0001196/2023	NILAMBAR SAHU	PRADEEP KUMAR MISHRA	//
		VS	VS	()
		SUSANTA PAGAD		//
167	MACA/0001197/2023	D.M., M/S. UNITED INDIA INSURANCE CO. LTD, BBS	ANTOSH KUMAR MOHANTY	//
		VS	VS	()
		PRATAP KUMAR SAHU		//
168	MACA/0001198/2023	SOMANATH BEHERA	JAGABANDHU SAHU	//
		VS	VS	()
		KHULANI SAHOO		//
169	MACA/0001199/2023	M/S. NATIONAL INSURANCE COMPANY LTD.	PRAMOD KUMAR TRIPATHY	//
		VS	VS	()
		SABITRI MOHANTY		//
170	MACA/0001200/2023	D.M., THE NEW INDIA ASSURANCE CO. LTD.	ADAM ALI KHAN	//
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	MATA/0000425/2023	SUSILA MOHANTY CHINMAYEE MOHANTY VS	KSHIROD KUMAR PAHIL VS	// // 0
172	MATA/0000426/2023	ARUN JYOTI MOHAPATRA BANAMALI SAHOO VS	KABIR KUMAR JENA VS	// // 0
173	RPFAM/0000425/2023	SAROJINI SAHOO ASHOK KUMAR PATRA VS	BASUDEV MISHRA VS	// // 0
174	RSA/0000522/2023	RAJANI PATTANAIAK@PATRA AMIYA KUMAR PRADHAN VS	ANKITA MUKHERJI VS	// // 0
175	RVWPET/0000461/2023	BIDYUTLATA PRADHAN DASARATHI MEHER VS	AMBIKA PRASAD RAY VS	// // 0
176	TRP(C)/0000413/2023	KAMASILA BHOI RASMITA MISHRA VS	KSHIROD KUMAR PAHIL VS	// // 0
177	TRP(C)/0000414/2023	NARENDRA KUMAR MISHRA PRASANTA BHUYAN VS	BIBEKANANDA BHUYAN VS	// // 0
178	WA/0002978/2023	NAMITA PARIDA STATE OF ODISHA VS	SANGRAM KESHARI JENA, A.G.A. VS	// // 0
179	WA/0002979/2023	PRASANNA KUMAR BARIK STATE OF ODISHA VS	LALATENDU SAMANTARAY, A.G.A. VS	// // 0
180	WA/0002980/2023	LUKESH KUMAR DASH STATE OF ODISHA VS	DEBASIS MOHAPATRA, A.S.C. VS	// // 0
181	WA/0002981/2023	PRASANTA KUMAR NAYAK STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // 0
		SADHAN CHANDRA DAS		//

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WA/0002982/2023	STATE OF ODISHA VS RAMA CHANDRA SAHOO	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
183	WA/0002983/2023	STATE OF ODISHA VS PADMINI BEHERA	SAILAZA NANDAN DAS, A.S.C. VS	// 0 //
184	WA/0002984/2023	STATE OF ODISHA VS NALINI KANTA GOUDA	SAILAZA NANDAN DAS,A.S.C VS	// 0 //
185	WA/0002985/2023	ODISHA PUBLIC SERVICE COMMISSION VS KISHORE CHANDRA DIXIT	BIBHU PRASAD TRIPATHY VS	// 0 //
186	WA/0002986/2023	STATE OF ODISHA VS HIMADRI SAHOO	SAROJA KANTA SAMAL, A.G.A. VS	// 0 //
187	WA/0002987/2023	ALEKHA PRASAD NAYAK VS STATE OF ODISHA	SURESH CHANDRA DASH VS	// 0 //
188	WA/0002988/2023	STATE OF ODISHA VS BESI BHIKARI	UTTAM KUMAR SAHOO,A.S.C VS	// 0 //
189	WA/0002989/2023	BOARD OF GOVERNORS, I.G.I.T, SARANG VS SWAYAMBHU KUMAR PRADHAN	NIROD KUMAR SAHU VS	// 0 //
190	WA/0002990/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH VS BISWAJIT SAMANTARAY	ANITA ABH MISHRA VS	// 0 //
191	WA/0002991/2023	KALPANA JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
192	WP(C)/0039896/2023	MRUTYUNJAY DEO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
193	WP(C)/0039897/2023	SK ABDUL AZIM	SITANSU MOHAN SINGH	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0039898/2023	STATE OF ODISHA MIHIR PATTANAİK	SITANSU MOHAN SINGH	//
		VS	VS	0
195	WP(C)/0039899/2023	STATE OF ODISHA RAJESH KUMAR AGRAWAL	SITANSU MOHAN SINGH	//
		VS	VS	0
196	WP(C)/0039900/2023	STATE OF ODISHA RABINDRA KUMAR NAYAK	SITANSU MOHAN SINGH	//
		VS	VS	0
197	WP(C)/0039901/2023	THE TRANSPORT COMMNR. CUM CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK BANIBRATA DAS	SITANSU MOHAN SINGH	//
		VS	VS	0
198	WP(C)/0039902/2023	THE TRANSPORT COMMNR. CUM CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK NARAYAN MAJHI	GYANA RANJAN SETHI	//
		VS	VS	0
199	WP(C)/0039903/2023	STATE OF ODISHA GOURI SHANKAR MISHRA	SUBHENDU KAR	//
		VS	VS	0
200	WP(C)/0039904/2023	STATE OF ODISHA CHATURBHUJA PARIDA	SUJIT KUMAR ACHARYA	//
		VS	VS	0
201	WP(C)/0039905/2023	STATE OF ODISHA ANUPAMA MOHANTY	ABHISHEK DASH	//
		VS	VS	0
202	WP(C)/0039906/2023	STATE OF ODISHA MADAN MOHAN BARAL	SAIBRATA RATH	//
		VS	VS	0
203	WP(C)/0039907/2023	STATE OF ODISHA DHANURDAR CHAMPATIRAY @ D.D. CHAMPATIRA	NIRUDH SANGANERIA	//
		VS	VS	0
204	WP(C)/0039908/2023	STATE OF ODISHA MITANJALI RATHA	SURENDRA KUMAR GARTIA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0039909/2023	STATE OF ODISHA RAJESH KUMAR GIRI VS	SAMRAT KESHARI MISHRA VS	// // ()
206	WP(C)/0039910/2023	STATE OF ODISHA SRIDHAR KUMAR SAHOO VS	SAPAN KUMAR PAL VS	// // ()
207	WP(C)/0039911/2023	STATE OF ODISHA DHANURDAR CHAMPATIRAY @ D.D. CHAMPATIRA VS	NIRUDH SANGANERIA VS	// // ()
208	WP(C)/0039912/2023	STATE OF ODISHA NARAYAN MALLICK VS	LAXMIKANTA MOHANTY VS	// // ()
209	WP(C)/0039913/2023	STATE OF ODISHA PRATAP CHANDRA PRADHAN VS	SAPAN KUMAR PAL VS	// // ()
210	WP(C)/0039914/2023	STATE OF ODISHA SAMPATI PATEL VS	LAXMIKANTA MOHANTY VS	// // ()
211	WP(C)/0039915/2023	STATE OF ODISHA DHANURDAR CHAMPATIRAY @ D.D. CHAMPATIRA VS	NIRUDH SANGANERIA VS	// // ()
212	WP(C)/0039916/2023	STATE OF ODISHA UDAYANATH PRADHAN VS	SAPAN KUMAR PAL VS	// // ()
213	WP(C)/0039917/2023	STATE OF ODISHA SUSHIL LAKRA VS	SOU MENDRA PATTANA I K VS	// // ()
214	WP(C)/0039918/2023	COLLECTOR, SUNDARGARH DHANURDAR CHAMPATIRAY @ D.D. CHAMPATIRA VS	NIRUDH SANGANERIA VS	// // ()
215	WP(C)/0039919/2023	STATE OF ODISHA PRAFULLA KUMAR BEHERA VS	KAUSHIK SWAIN VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0039920/2023	GANESWAR DEURI VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
217	WP(C)/0039921/2023	DHANURDAR CHAMPATIRAY @ D.D. CHAMPATIRA VS STATE OF ODISHA	XNIRUDH SANGANERIA VS	// 0 //
218	WP(C)/0039922/2023	SUBRATA DANDASENA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
219	WP(C)/0039923/2023	SAGAR NAYAK VS BBSR MUNICIPAL CORPORATION	MOHIT AGARWAL VS	// 0 //
220	WP(C)/0039924/2023	EKADASI PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
221	WP(C)/0039925/2023	RAJENDRA PATRI VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
222	WP(C)/0039926/2023	DAMBARUDHAR SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
223	WP(C)/0039927/2023	BINODINI NAYAK VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
224	WP(C)/0039928/2023	CHANDRA MOHAN MUNDA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
225	WP(C)/0039929/2023	MANOJ KUMAR MAHAKUD VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
226	WP(C)/0039930/2023	SATYA NARAYAN TRIPATHY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
227	WP(C)/0039931/2023	PRANAB KUMAR BEHERA	CHITTA RANJAN PATTNAIK	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0039932/2023	RAJ KISHOR PADHAN	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0039933/2023	DILLIP KUMAR BEHERA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0039934/2023	MIR UMAR ALI	SIDHARTHA DAS	//
		VS	VS	0
		INDIAN BANK, CUTTACK		//
231	WP(C)/0039935/2023	SURENDRA MEHER	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0039936/2023	BHAGABATIA SAHU	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0039937/2023	PRADEEP KUMAR MISHRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0039938/2023	SOBHASINI MISHRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0039939/2023	RAJENDRA KUMAR MISHRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0039940/2023	BENUDHAR SAHOO	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0039941/2023	THE MANAGEMENT OF M/S ORISSA SPONGE IRON AND STEEL LTD, KEONJHAR	SODHINI MISHRA	//
		VS	VS	0
		THE PRESIDING OFFICER, LABOUR COURT, BBSR		//
238	WP(C)/0039942/2023	JAGABANDHU THAKUR	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0039943/2023	STATE OF ODISHA BISHNU CHARAN BAG VS	RANJIT SAMAL VS	// // ()
240	WP(C)/0039944/2023	STATE OF ODISHA RAMESH KUMAR SAHU VS	RANJIT SAMAL VS	// // ()
241	WP(C)/0039945/2023	STATE OF ODISHA GOPAL CHANDRA SAHU VS	RANJIT SAMAL VS	// // ()
242	WP(C)/0039946/2023	STATE OF ODISHA BHAGABAN SAHU VS	RANJIT SAMAL VS	// // ()
243	WP(C)/0039947/2023	STATE OF ODISHA BIRANCHI MAHAKUR VS	RANJIT SAMAL VS	// // ()
244	WP(C)/0039948/2023	STATE OF ODISHA ARUNA MOHAPATRA VS	RANJIT SAMAL VS	// // ()
245	WP(C)/0039949/2023	STATE OF ODISHA ANITA MONDAL VS	RANJIT SAMAL VS	// // ()
246	WP(C)/0039950/2023	STATE OF ODISHA PHALGUNI BACHHA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
247	WP(C)/0039951/2023	STATE OF ODISHA SUDHANSHU SEKHAR GIRI VS	LAMBODAR PRADHAN VS	// // ()
248	WP(C)/0039952/2023	TAHASILDAR, RAJNAGAR GOURI SHANKAR BINDHANI VS	RANJIT SAMAL VS	// // ()
249	WP(C)/0039953/2023	STATE OF ODISHA SUBASH CHANDRA PATEL VS	RANJIT SAMAL VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0039954/2023	KUNDURU CHHATRIA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
251	WP(C)/0039955/2023	MAGUNI CHARAN SWAIN VS TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
252	WP(C)/0039956/2023	KUMUD CHARAN PUJARI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
253	WP(C)/0039957/2023	DEBRAJ SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
254	WP(C)/0039958/2023	BIKASH KUMAR NAYAK VS ARTO, KHURDA	BRAJA MOHAN SARANGI VS	// 0 //
255	WP(C)/0039959/2023	BIDYASAGAR SINGH DEO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
256	WP(C)/0039960/2023	AKSHAYA KUMAR SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
257	WP(C)/0039961/2023	SUDIPTA CHAND VS COLLECTOR, PURI	ASIT KUMAR JENA VS	// 0 //
258	WP(C)/0039962/2023	KARUNAKAR MALLIK VS SAROJ KUMAR MAHAPATRA	AMIT PRASAD BOSE VS	// 0 //
259	WP(C)/0039963/2023	NIHAR RANJAN CHARCHI VS ADDL. CHIEF SECY., WATER RESOURCES DEPT., BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
260	WP(C)/0039964/2023	SITANSU SHEKHAR MOHAPATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
261	WP(C)/0039965/2023	BIMBADHAR SETHI	SANTOSH KUMAR PATTANAİK	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0039966/2023	STATE OF ODISHA PRAKASH BHATRA	DURGESH NARAYAN RATH	//
		VS	VS	0
263	WP(C)/0039967/2023	STATE OF ORISSA GOUTAM SAHOO	SUBHRANSU THAKUR	//
		VS	VS	0
264	WP(C)/0039968/2023	STATE OF ODISHA GHANSHYAM SWAIN	GHANASHYAM NAMTOAR	//
		VS	VS	0
265	WP(C)/0039969/2023	STATE OF ODISHA ASHOK KUMAR GANTAYAT	TANMAY MISHRA	//
		VS	VS	0
266	WP(C)/0039970/2023	STATE OF ODISHA PRASANTA SARKAR	ARUSMITA ACHARYA	//
		VS	VS	0
267	WP(C)/0039971/2023	STATE OF ODISHA MAMATA SAHOO	SUBHRANSU THAKUR	//
		VS	VS	0
268	WP(C)/0039972/2023	STATE OF ODISHA MANJULATA BISWAL	SATYABRATA SENAPATI	//
		VS	VS	0
269	WP(C)/0039973/2023	STATE OF ODISHA SANKAR CHANDRA BISWAS	KIRTITA BANERJEE	//
		VS	VS	0
270	WP(C)/0039974/2023	STATE OF ODISHA PRAVASINI NAIK	SUBHRANSU THAKUR	//
		VS	VS	0
271	WP(C)/0039975/2023	STATE OF ODISHA GURUNATH BEHERA	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
272	WP(C)/0039976/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT., KHURDA SANTOSH BISWAS	SOUMYA DEV RAY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0039977/2023	STATE OF ODISHA CHAPPALA GANAPATI RAO VS	MANORANJAN PADHY VS	// // ()
274	WP(C)/0039978/2023	STATE OF ORISSA BIBHUPRASAD DASH VS	SUBHRANSU THAKUR VS	// // ()
275	WP(C)/0039979/2023	STATE OF ODISHA PRADYUMNA KUMAR MOHAPATRA VS	ACHYUTANANDA PATTANAIAK VS	// // ()
276	WP(C)/0039980/2023	STATE OF ODISHA DOAITA PRADHAN VS	ACHYUTANANDA PATTANAIAK VS	// // ()
277	WP(C)/0039981/2023	STATE OF ODISHA SANKAR KUMAR BEHERA VS	SUBHRANSU THAKUR VS	// // ()
278	WP(C)/0039982/2023	STATE OF ODISHA PREMANANDA SAHU VS	SUBHRANSU THAKUR VS	// // ()
279	WP(C)/0039983/2023	STATE OF ODISHA BASANTA KUMAR KAR VS	SATYABRATA SATAPATHY VS	// // ()
280	WP(C)/0039984/2023	STATE OF ODISHA GURU PRASAD PRUSTY VS	PRASANTA KUMAR MISHRA VS	// // ()
281	WP(C)/0039985/2023	STATE OF ODISHA SURESH KUMAR HOTA VS	MANAS PATI VS	// // ()
282	WP(C)/0039986/2023	STATE OF ODISHA KAILASH CHANDRA PATRA VS	MANAS PATI VS	// // ()
283	WP(C)/0039987/2023	STATE OF ODISHA RUPASHREE MOHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0039988/2023	BINAPANI MISHRA VS L.A.O. AND COMPETENT AUTHORITY, NH 16, BBSR	PRAMOD KUMAR JENA VS	// 0 //
285	WP(C)/0039989/2023	SUSHANTA BEHERA VS THE GM, ICICI LOMBARD GENERAL INSURANCE CO. LTD., MUMBAI	BIJAYA KUMAR NAYAK (3) VS	// 0 //
286	WP(C)/0039990/2023	PUSPARANI ACHARYA VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
287	WP(C)/0039991/2023	BHASA PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
288	WP(C)/0039992/2023	ANANDA NAYAK VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
289	WP(C)/0039993/2023	RAVNEET KAUR VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	// 0 //
290	WP(C)/0039994/2023	KETAKI BEHERA VS STATE OF ODISHA	LAKSHMAN MISHRA VS	// 0 //
291	WP(C)/0039995/2023	SUSHANTA @ SUSHANTA KUMAR NAYAK VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	// 0 //
292	WP(C)/0039996/2023	HEMANTA KUMAR KAR VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
293	WP(C)/0039997/2023	JHARANA ROTH VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
294	WP(C)/0039998/2023	L. NARASINGHA RAO VS UNION OF INDIA	NIRMAL RANJAN ROURTRAY VS	// 0 //
295	WP(C)/0039999/2023	SATYA NARAYAN THANPATI	NIRANJAN PANDA	//

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0040000/2023	NARAYAN MISHRA	MANAS RANJAN DHAL	//
		VS	VS	0
		GRIEVANCE REDRESSAL FORUM, TPNODL, BALASORE		//
297	WP(C)/0040001/2023	AKSHYAY CHANDRA PARIDA	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0040002/2023	SANJEET KUMAR CHHURA	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0040003/2023	TANUSMITA NAYAK	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0040004/2023	PARBATI SAHOO	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0040005/2023	AJAY KUMAR PATRA	BABITA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0040006/2023	UMASHANKAR SAHU	BABITA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0040007/2023	SURYAKANTI PANDE	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0040008/2023	SON NI FOUNDATION, KHORDA	PRATIK DASH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0040009/2023	M/S. SMARTCHEM TECHNOLOGIES, LTD. CUTTACK PRANAYA KISHORE HARICHANDAN		//
		VS	VS	0
		JOINT COMMNR. STATE TAX CT AND GST, BBSR		//
306	WP(C)/0040010/2023	BHAGABAN TECHNICAL EDUCATIONAL TRUST, BBSR	PRATIK DASH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0040011/2023	STATE OF ODISHA AURANGZEB KHAN VS MANTU SAHAJI	SHAIK ABDUL NAYEEM VS	// // 0 //
308	WP(C)/0040012/2023	GEETANJALI PATTANAİK VS STATE OF ODISHA	JYOTI PATNAİK VS	// 0 //
309	WP(C)/0040013/2023	DIPTIMAYEE MALLİK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
310	WP(C)/0040014/2023	SHANTI COLLEGE OF NURSING, JAJPUR VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
311	WP(C)/0040015/2023	SAUBHAGYABATI JENA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
312	WP(C)/0040016/2023	ALOK KUMAR MOHANTA VS STATE OF ODISHA	SMITA RANJAN PATNAİK VS	// 0 //
313	WP(C)/0040017/2023	SUDHA SINGH VS SECY., ODISHA PUBLIC SERVICE COMMISSION, CUTTACK	GAYATRI DAS VS	// 0 //
314	WP(C)/0040018/2023	BRAJAKISHORE PARIDA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
315	WP(C)/0040019/2023	CHANDRAKANTA RAUTARAY VS STATE OF ODISHA	PRABHAT KUMAR SAHOO VS	// 0 //
316	WP(C)/0040020/2023	M/S LAXMI SALES AND SERVICES PVT. LTD., BARGARH VS THE SALES TAX OFFICER, BARGARH	BHABANI PRASAD MOHANTY VS	// 0 //
317	WP(C)/0040021/2023	M/S LAXMI AUTO, BARGARH VS THE SALES TAX OFFICER, BARGARH	BHABANI PRASAD MOHANTY VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0040022/2023	DUSMANT KUMAR PANDA VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
319	WP(C)/0040023/2023	THE MANAGEMENT, ARDEE TECHNOLOGY PVT. LTD. VS SIPON CHOUDHURY	DASIN MOHAPATRA VS	// 0 //
320	WP(C)/0040024/2023	MAMATA SAMAT VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
321	WP(C)/0040025/2023	NARENDRA MOHAPATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
322	WP(C)/0040026/2023	BIJAYA KUMAR DASH VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
323	WP(C)/0040027/2023	PRAMOD KUMAR MAHARANA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
324	WP(C)/0040028/2023	PRAVAT KUMAR MOHAPATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
325	WP(C)/0040029/2023	SARAT CHANDRA SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
326	WP(C)/0040030/2023	SUSHANTA KUMAR PADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
327	WP(C)/0040031/2023	PRANABANDHU SETHI VS ADDL. COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BALASORE	BHUBANESWAR DASH VS	// 0 //
328	WP(C)/0040032/2023	PRADEEP KUMAR SWAIN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
329	WP(C)/0040033/2023	PRIYAMBADA SAHOO	DIGAMBAR SETHI	//

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0040034/2023	PRIYADARSHI BISWAL CHANDRAMANI PADHIARY	TAPAN KUMAR MANDAL	//
		VS	VS	0
331	WP(C)/0040035/2023	STATE OF ODISHA UDAYA NATHA PATTNAYAK	SHARMISTHA SAMAL	//
		VS	VS	0
332	WP(C)/0040036/2023	STATE OF ODISHA SK. SALAMAT	KARTIK CHANDRA TRIPATHY	//
		VS	VS	0
333	WP(C)/0040037/2023	JUNIOR ENGINEER, ELECTRICAL SECTION, BBSR NILAM KUMAR SWAIN	SUDEEP KUMAR SARANGI	//
		VS	VS	0
334	WP(C)/0040038/2023	STATE OF ODISHA RAMA CHANDRA BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
335	WP(C)/0040039/2023	STATE OF ODISHA DEBADUTTA MOHANTY	ANJAN KUMAR BISWAL	//
		VS	VS	0
336	WP(C)/0040040/2023	STATE OF ODISHA NILAMANI BAG	DURGESH NARAYAN RATH	//
		VS	VS	0
337	WP(C)/0040041/2023	STATE OF ODISHA M/S DAMBURUDHAR AGARWAL, KHURDA	PIYUSH PANDA	//
		VS	VS	0
338	WP(C)/0040042/2023	STATE OF ODISHA TUNIA KUMAR JENA	DURGESH NARAYAN RATH	//
		VS	VS	0
339	WP(C)/0040043/2023	STATE OF ODISHA MADHUSMITA JENA	SUBHADUTTA ROUTHAY	//
		VS	VS	0
340	WP(C)/0040044/2023	STATE OF ODISHA SURENDRA KUMAR BAG	DURGESH NARAYAN RATH	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0040045/2023	STATE OF ODISHA PURUSOTTAM SAHU VS	BHABARANJAN KAR VS	// // ()
342	WP(C)/0040046/2023	GOVT. OF ODISHA JHARANA MALLIK VS	DURGESH NARAYAN RATH VS	// // ()
343	WP(C)/0040047/2023	STATE OF ODISHA KEDAR CHANDRA PAL VS	SUBHADUTTA ROUSTRAY VS	// // ()
344	WP(C)/0040048/2023	STATE OF ODISHA MANJULATA SAMAL VS	DURGESH NARAYAN RATH VS	// // ()
345	WP(C)/0040049/2023	STATE OF ODISHA PRAFULLA KUMAR BISI VS	BHABARANJAN KAR VS	// // ()
346	WP(C)/0040050/2023	GOVT. OF ODISHA RAHUL PATRNAIK VS	ALOK KUMAR PANDA VS	// // ()
347	WP(C)/0040051/2023	STATE OF ODISHA LAXMAN BHITRIA VS	BHABARANJAN KAR VS	// // ()
348	WP(C)/0040052/2023	GOVT. OF ODISHA PRAHALLAD PAN VS	BHABARANJAN KAR VS	// // ()
349	WP(C)/0040053/2023	GOVT. OF ODISHA LAXMI EXPORTS, BBSR VS	ANINDYA KUMAR MISHRA VS	// // ()
350	WP(C)/0040054/2023	STATE OF ODISHA RAKESH RANJAN SETHI VS	SARATHI JYOTI MOHANTY VS	// // ()
351	WP(C)/0040055/2023	STATE OF ODISHA CHINMAYEE MOHAPATRA VS	BIKASH KUMAR PADHI VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0040056/2023	SAILABALA BADAPANDA VS UNION OF INDIA	DEBENDRANATH MISRA VS	// 0 //
353	WP(C)/0040057/2023	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
354	WP(C)/0040058/2023	PRATIMA SAHOO VS UNION OF INDIA	DEBENDRANATH MISRA VS	// 0 //
355	WP(C)/0040059/2023	GULBADAN PODH VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
356	WP(C)/0040060/2023	AJAYA NAYAK VS THE SECRETARY, BOARD OF SECONDARY EDUCATION, CUTTACK	NETRANANDA BISWAL VS	// 0 //
357	WP(C)/0040061/2023	URMILA PANDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
358	WP(C)/0040062/2023	BINOD BIHARI DANI VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
359	WP(C)/0040063/2023	GOURANGA SA VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
360	WP(C)/0040064/2023	BIRENDRA KUMAR PUROHIT VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
361	WP(C)/0040065/2023	PREMASILA PATEL VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
362	WP(C)/0040066/2023	SAILABALA SAHOO @ DEI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
363	WP(C)/0040067/2023	MANORANJAN PRUSET	BHABARANJAN KAR	//

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		GOVT. OF ODISHA		//
364	WP(C)/0040068/2023	I KULADEEP RAO	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0040069/2023	CHANDRAMANI PRADHAN	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
366	WP(C)/0040070/2023	SANJUBALA SAHOO	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0040071/2023	SAURABHA KUMAR KHADANGA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0040072/2023	SUJIT KUMAR PADHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0040073/2023	KHAGESWAR PATEL	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
370	WP(C)/0040074/2023	KRUSHNACHANDRA BEHERA	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0040075/2023	MANTU SASMAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0040076/2023	GOBINDA KUMAR PATRO	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0040077/2023	TUNA NAHAK	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0040078/2023	BICHITRANANDA CHULI	PRAMODA KUMAR MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0040079/2023	STATE OF ODISHA BIJAYA KUMAR BISWAL VS	ASISH KUMAR RAY VS	// // ()
376	WP(C)/0040080/2023	STATE OF ODISHA SRIKANT KUMAR KHADANGA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
377	WP(C)/0040081/2023	STATE OF ODISHA TAPU DAS VS	ASISH KUMAR RAY VS	// // ()
378	WP(C)/0040082/2023	STATE OF ODISHA SUJIT KUMAR PADHI VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
379	WP(C)/0040083/2023	STATE OF ODISHA GOBINDA KUMAR PATRO VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
380	WP(C)/0040084/2023	STATE OF ODISHA RAM KRUSHNA KHAMARI VS	PRAVASH CHANDRA JENA VS	// // ()
381	WP(C)/0040085/2023	STATE OF ODISHA RAGHUNATH SAHOO VS	ABHISHEK DASH VS	// // ()
382	WP(C)/0040086/2023	THE COMMNR. OF COMMERCIAL TAXES AND N. SABITRI PATRO VS	GST, ODISHA, CUTTACK BIJAYA KUMAR BEHERA 1 VS	// // ()
383	WP(C)/0040087/2023	STATE OF ODISHA BIDESI PRADHAN VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
384	WP(C)/0040088/2023	STATE OF ODISHA BIKASH PANIGRAHI VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
385	WP(C)/0040089/2023	STATE OF ODISHA LAXMIKANTA BISWAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0040090/2023	MAHESH KUMAR PADHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //
387	WP(C)/0040091/2023	GOBINDA KUMAR PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //
388	WP(C)/0040092/2023	LOHIT KUMAR MANGARAJ VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //
389	ABLAPL/0014463/2023	K. BHAGABAN REDDY @ TOFAN REDDY VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KODALA /500 /2023 () //
390	ABLAPL/0014464/2023	K. BHAGABAN REDDY @ TOFAN REDDY VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KODALA /501 /2023 () //
391	ABLAPL/0014465/2023	JITU PRASAD MUKHI VS STATE OF ODISHA	CHIRANJIB ROUT VS	SAMAL /311 /2023 () //
392	ABLAPL/0014466/2023	AMARENDRA RANJIT VS STATE OF ODISHA	AJIT KUMAR PANDA VS	JANKIA P.S. /430 /2023 () //
393	ABLAPL/0014467/2023	KRISHNA CHANDRA PRADHAN VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	NAWAPARA /166 /2023 () //
394	ABLAPL/0014468/2023	NILAMANI DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh) 2(A)CC/0000011/2023
395	ABLAPL/0014469/2023	MAYADHAR TANDI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /397 /2023 () //
396	ABLAPL/0014470/2023	ASHISH KUMAR MAHARANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /413 /2023 () //
397	ABLAPL/0014471/2023	JAMIR NAYAK	JYOTIRMAYA SAHOO	POLASARA PS /111 /2011

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0014472/2023	SURYAKANTA BEERO	AMIT BISWAL	MOHANA /106 /2023
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0014473/2023	MANOJ KUMAR SAHOO	GANESWAR BEHERA	NIKIRAI /285 /2023
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0014474/2023	DILIP DIGAL	PARSURAM DAS	K.NUAGOAN /7 /2021
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0014475/2023	CHAND BABU KHAN	DEEPAK KU SAHOO	NIKIRAI /288 /2023
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0014476/2023	DEEPAK MALIK	PIYUSH PANDA	SECTOR-3 /98 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0014477/2023	DHANIA BENIA	TUKUNA KUMAR MISHRA	BORIGUMMA /96 /2019
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0014478/2023	NIRANJAN CHALAN	UMAKANTA BARIK	DHARAMGARH /198 /2022
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0014479/2023	RUMA @ MANORAMA PARIDA	JYOTI PATNAIK	BEGUNIA P.S. /84 /2023
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0014480/2023	SHIVA SARKAR	RAJIB LOCHAN PATTNAIK	M.V.79 /161 /2023
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0014481/2023	BISWANATH PATRA	JAGANNATH KAMILA	REMUNA /133 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0014482/2023	SASINA KUMAR JENA @ SASIKANTA JENA @ SHASHI KUMAR BARAL	SUBENITA KUMAR BARAL	NISCHINTAKOILI /15 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0014483/2023	STATE OF ODISHA MD. ALFAJ @ CHANDU VS	SAROJ KUMAR PADHI VS	// NIMAPADA /67 /2023 ()
410	ABLAPL/0014484/2023	STATE OF ODISHA DUSMANTA SAMAL VS	SIDHESWAR MOHANTY VS	// BADACHANA /275 /2017 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000020/2018
411	ABLAPL/0014485/2023	STATE OF ODISHA TUSHAR RANJAN SAHOO @ DHUSU VS	AMITAV TRIPATHY VS	NAYAGARH /266 /2023 ()
412	ABLAPL/0014486/2023	STATE OF ODISHA BAPI @ BAPINA GHADEI VS	DEEPAK KU SAHOO VS	// PATKURA /456 /2023 ()
413	ABLAPL/0014487/2023	STATE OF ODISHA BIDESI GADNAYAK @ MANMATH KUMAR GADNAYAK VS	AMINOJ KUMAR PANDA VS	// ANGUL SADAR PS /501 /2023 ()
414	ABLAPL/0014488/2023	STATE OF ODISHA BILAS NAYAK VS	DEEPAK KU SAHOO VS	// KENDRAPARA /281 /2023 ()
415	ABLAPL/0014489/2023	STATE OF ODISHA KHRISTOFAR HARIJAN VS	SEVATI SOREN VS	// JAIPATNA /170 /2021 ()
416	ABLAPL/0014490/2023	STATE OF ODISHA DAITARI BARAL VS	SUSANTA KUMAR BARAL VS	// TIGIRIA /251 /2023 ()
417	ABLAPL/0014491/2023	STATE OF ODISHA MAKAR MALIK VS	SAROJ KUMAR DASH VS	// BHUBAN /454 /2022 ()
418	ABLAPL/0014492/2023	STATE OF ODISHA DEEPAK MALLICK VS	JAYADEBA BEHERA VS	// BANAPUR P.S. /405 /2023 ()
419	ABLAPL/0014493/2023	STATE OF ODISHA SANTOSH KUMAR SENAPATI VS STATE OF ODISHA	CHINMAYA MOHANTY VS	// KENDRAPARA SADAR /804 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0014494/2023	SOUMYA RANJAN SAMAL VS STATE OF ODISHA	SATYABRATA DASH VS	TANGI /244 /2023 () //
421	ABLAPL/0014495/2023	RITANJALI DASH @ GITANJALI DAS VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	PIPLI /406 /2023 () //
422	ABLAPL/0014496/2023	SURYAKANTA PARIJA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BRAHMANITARANG /134 /2023 () //
423	ABLAPL/0014497/2023	THAKURA PATRA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	/ /0 S.D.J.M.,BARGARH(Bargarh) 2(A)CC/0000432/2023
424	ABLAPL/0014498/2023	CHAITANYA MURMU @ CHAITAN MURMU VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	RASGOBINDPUR /284 /2023 CIVIL JUDGE (JD) CUM JMFC, RASAGOVINDAPUR(Mayurbhanj) CT/0000276/2023
425	ABLAPL/0014499/2023	RAJKUMAR BARIK VS STATE OF ODISHA	LAXMAN PRADHAN VS	HARABHANGA /137 /2023 () //
426	ABLAPL/0014500/2023	RADHAKANTA PADHI VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	CHANDABALI /368 /2023 () //
427	ABLAPL/0014501/2023	HINA @ HIAN PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	RANPUR /314 /2023 () //
428	ABLAPL/0014502/2023	UMESH CHANDRA SAHOO VS STATE OF ODISHA	BALAKRUSHNA RAY VS	TALABANIA /162 /2023 () //
429	ABLAPL/0014503/2023	RAJESH MARTHA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /459 /2022 () //
430	ABLAPL/0014504/2023	URBASI MOHAPATRA VS STATE OF ODISHA	KHIROD CHANDRA NAYAK VS	DHENKANAL TOWN /911 /2023 () //
431	ABLAPL/0014505/2023	SARAT KUMAR SAHOO	AJIT KUMAR MOHANTY	/ /0

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	J.M.F.C.,BARAMBA(Cuttack)
432	ABLAPL/0014506/2023	STATE OF ODISHA MENAKA MAHALIK	PRAMODA KUMAR MISHRA	2(A)CC/0000012/2021
		VS	VS	MARINE PST TALCHUA /111 /2023
433	ABLAPL/0014507/2023	STATE OF ODISHA SUBHADRA SINGH @ PINKI SINGH	JAGANNATH KAMILA	()
		VS	VS	//
434	ABLAPL/0014508/2023	STATE OF ODISHA PARAMANANDA SAHOO	SIDHARTHA MISHRA	SAHADEV KHUNTA /251 /2023
		VS	VS	()
435	ABLAPL/0014509/2023	STATE OF ODISHA RABINDRA KUMAR SAHIS	PRASANTA KUMAR ROUSTRAY	//
		VS	VS	DHARMASALA /759 /2023
436	ABLAPL/0014510/2023	STATE OF ODISHA SATYA NARAYAN PATRI	UNMESH CHANDRA JENA	()
		VS	VS	//
437	ABLAPL/0014511/2023	STATE OF ODISHA SURYAKANTA SAHOO	SATYABRATA DASH	BHADRAK TOWN /189 /2022
		VS	VS	()
438	ABLAPL/0014512/2023	STATE OF ODISHA PRAKASH AMANTA	ADITI HOTA	//
		VS	VS	BIKRAMPUR FCI /226 /2023
439	ABLAPL/0014513/2023	STATE OF ODISHA PADMAN HARIJAN @ MUNA	SANGRAM KESHARI ROUT	()
		VS	VS	//
440	ABLAPL/0014514/2023	STATE OF ODISHA PARAMANANDA NAYAK	BIPIN KUMAR NAYAK	BORIGUMMA /88 /2019
		VS	VS	()
441	ABLAPL/0014515/2023	STATE OF ODISHA SANAT KUMAR MOHANTY	KARUNAKAR RATH	//
		VS	VS	DHENKANAL SADAR /938 /2023
442	ABLAPL/0014516/2023	STATE OF ODISHA BHANUMATI @ PUSPALATA SWAIN	BISHNU PRASAD PRADHAN	()
		VS	VS	//
				RANPUR /149 /2023
				()

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0014517/2023	STATE OF ODISHA RABINDRA KUMAR MAJHI VS	PARTHA SARATHI DAS VS	// GHATAGAON /276 /2023 ()
444	ABLAPL/0014518/2023	STATE OF ODISHA BARENDRA NAYAK VS	T.K.PATTNAYAK VS	// NILGIRI /361 /2023 ()
445	ABLAPL/0014519/2023	STATE OF ODISHA CHHAKU KHAN VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /809 /2023 ()
446	ABLAPL/0014520/2023	STATE OF ODISHA KHITISH BARIK VS	BISWA RANJAN DALAI VS	// NAYAPALLI P.S. /541 /2023 ()
447	ABLAPL/0014521/2023	STATE OF ODISHA SIBA PRASAD JENA VS	BISWA RANJAN DALAI VS	// NAYAPALLI P.S. /541 /2023 ()
448	ABLAPL/0014522/2023	STATE OF ODISHA BIBHUTI RANJAN DASH VS	PRASANTA KUMAR SAHOO VS	// MANCHESWAR P.S. /426 /2023 ()
449	ABLAPL/0014523/2023	STATE OF ODISHA CHARAN SWAIN VS	NILAKANTHA JUJHARSINGH VS	// BALUGAON P.S. /350 /2023 ()
450	ABLAPL/0014524/2023	STATE OF ODISHA UPENDRA MOHAPATRA VS	UNMESH CHANDRA JENA VS	// BASUDEVPUR /590 /2023 ()
451	ABLAPL/0014525/2023	STATE OF ODISHA SIPU @ RAJENDRA SAHU VS	DIPAK KUMAR SAHOO VS	// NALCO /228 /2023 ()
452	ABLAPL/0014526/2023	STATE OF ODISHA DAMBRUDHAR NAIK VS	SATYA NARAYAN MISHRA 4 VS	// SINAPALI /209 /2012 ()
453	ABLAPL/0014527/2023	STATE OF ODISHA DAMBRUDHAR NAIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// SINAPALI /210 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0014528/2023	GAZANFER ALLI KHAN VS STATE OF ODISHA	ANWAR HUSSEN VS	LALBAG /231 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :06/12/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	10/2023 CONTC(CPC)/49/2018	SANTOSH KUMAR MOHANTY-MP	
2	165/2023 JCRLA/150/2023	DEBENDRA SINGH-MP	ADV.
3	166/2023 JCRLA/150/2023	DEBENDRA SINGH-MP	ADV.
4	196/2023 LAA/48/2023	HIRAMANI MINZ-MP	RUDRA NARAYAN PARIJA
5	197/2023 LAA/48/2023	HIRAMANI MINZ-MP	RUDRA NARAYAN PARIJA
6	321/2023 SA/221/2001	SRINIBAS PATNAIK-MP	M/S.MANOJ MISHRA
7	380/2023 CRLMP/2436/2023	BANSHIDHAR SENAPATI-MP	SANTOSH KUMAR MAHANTY
8	381/2023 CRLMP/2437/2023	SK.KAMAL UDDHIN @ SK.KEMELUDIN-MP	BASANTA KUMAR DAS
9	382/2023 CRLMP/2148/2023	PRAMILA DAS-MP	
10	405/2023 CMAPL/797/2023	M/S.SAMALESWARI FERRO METALS PVT. LTD.-MP	ADV.
11	427/2023 TRP(C)/395/2023	ARUNARANI PRUSTY-MP	DWARIKA PRASAD MOHANTY
12	428/2023 TRP(C)/413/2023	RASMITA MISHRA-MP	KSHIROD KUMAR PAHIL
13	429/2023 TRP(C)/414/2023	PRASANTA BHUYAN-MP	BIBEKANANDA BHUYAN
14	447/2023 MATA/425/2023	CHINMAYEE MOHANTY-MP	KSHIROD KUMAR PAHIL
15	493/2023 RVWPET/461/2023	DASARATHI MEHER-MP	AMBIKA PRASAD RAY
16	494/2023 RVWPET/360/2023	SUJAYA SHANKAR SINGH DEO-MP	SANTOSH KUMAR SAMANATARY
17	498/2023 CONTC/5412/2022	RAJKUMAR BISWAL-MP	M/S SURENDRA KUMAR GARTIA
18	499/2023 CONTC/5413/2022	DAMODAR PANDE-MP	M/S SURENDRA KUMAR GARTIA
19	500/2023 CONTC/6141/2022	BIPIN BIHARI NAYAK-MP	SHASHI BHUSAN JENA
20	501/2023 CONTC/8637/2023	RAJ KISHOR PARIDA-MP	
21	502/2023 CONTC/8639/2023	SAUDA NAIK-MP	
22	503/2023 CONTC/8685/2023	RAMA CHANDRA DAS-MP	
23	504/2023 CONTC/8686/2023	SUBASH CHANDRA GUIN-MP	
24	505/2023 CONTC/8687/2023	RAMESH CHANDRA SINGH-MP	
25	506/2023 CONTC/8688/2023	BIJAY KUMAR SATPATHY-MP	
26	507/2023	UMESH CHANDRA DASH-MP	

27	CONTC/8689/2023 508/2023	AKHAYA KUMAR DAS-MP	
28	CONTC/8690/2023 520/2023	ASHOK KUMAR PATRA-MP	BASUDEV MISHRA
29	RPFAM/425/2023 521/2023	PRAVANJAN SWAIN-MP	KARUNAKAR JENA
30	RPFAM/275/2023 901/2023	GADADHAR NAIK-MP	HARIKRUSHNA PANIGRAHI
31	CRLREV/651/2023 1012/2023	SUSANTA KUMAR DHAL-MP	BANSHIDHAR BAUG
32	FAO/552/2023 1013/2023	SUSILA MISHRA-MP	DIPTI RANJAN BHOKTA
33	FAO/446/2023 1014/2023	NEW INDIA ASSURANCE CO. LTD.-MP	SUBHA BIKASH PANDA
34	FAO/547/2023 1015/2023	NEW INDIA ASSURANCE CO. LTD.-MP	SUBHA BIKASH PANDA
35	FAO/547/2023 1016/2023	D.M., M/S. ORIENTAL INSURANCE CO.LTD.-MP	RIMJHIMBALA PATI
36	FAO/553/2023 1449/2023	SABITRI MAJHI-MP	PRASANTA KUMAR SATAPATHY
37	RSA/405/2023 1450/2023	RAMA CH. SAHOO-MP	AJIT CHANDRA MOHAPATRA
38	RSA/111/2020 1451/2023	RAMA CH. SAHOO-MP	A.C.MOHAPATRA
39	RSA/111/2020 1452/2023	RAMA CH. SAHOO-MP	A.C.MOHAPATRA
40	RSA/111/2020 1453/2023	SK.BUDHIA-MP	AJIT KUMAR TRIPATHY
41	RSA/281/2023 1454/2023	AMIYA KUMAR PRADHAN-MP	ANKITA MUKHERJI
42	RSA/522/2023 1469/2023	HRUDANANDA OJHA-MP	SUSANTA KUMAR DASH
43	CMP/1524/2023 1470/2023	PRATAP CHANDRA PRADHAN-MP	NIRMAL KISHORE RATH
44	CMP/1525/2023 1471/2023	RABINDRA @ RABINDRANATH MOHAKUD-MP	BIBEKANANDA BHUYAN
45	CMP/1528/2023 1472/2023	RAMANATH@RAGHUNATH NAYAK-MP	M/S.BHAKTAHARI MOHANTY
46	CMP/1654/2017 1473/2023	AJAY KUMAR JENA-MP	UMA CHARAN MISHRA
47	CMP/1529/2023 1474/2023	LAXMIKANTA SAHOO-MP	SWARUP KUMAR PATNAIK
48	CMP/1530/2023 1622/2023	BACHU GIRI-MP	MANAS KUMAR SWAIN
49	BLAPL/13413/2023 1623/2023	JALA @ JALAL KHAN-MP	
50	BLAPL/11034/2023 1624/2023	BIRENDRA KUMAR BEHERA @ KATI BABU-MP	AMULYA RATNA PANDA
51	BLAPL/839/2023 1625/2023	SUBHASHREE JENA-MP	
52	BLAPL/4424/2023 1626/2023	SITAN MAJHI-MP	PRADEEP KUMAR MOHAPATRA
53	BLAPL/13033/2023 1627/2023	NILA PATTNAYAK @ PATTANAIAK-MP	BINAYA BHUSAN ROUSTRAY
54	BLAPL/13787/2023 2138/2023	NILAMBAR SAHU-MP	PRADEEP KUMAR MISHRA
55	MACA/1196/2023 2139/2023	D.M., M/S. UNITED INDIA INSURANCE CO. LTD, BBSR-MPSANTOSH KUMAR MOHANTY	
56	MACA/1197/2023 2140/2023	D.M., M/S. UNITED INDIA INSURANCE CO. LTD, BBSR-MPSANTOSH KUMAR MOHANTY	
57	MACA/1197/2023 2141/2023	SOMANATH BEHERA-MP	JAGABANDHU SAHU
	MACA/1198/2023		

58	2142/2023 MACA/1198/2023	SOMANATH BEHERA-MP	JAGABANDHU SAHU
59	2143/2023 MACA/1199/2023	M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRAMOD KUMAR TRIPATHY
60	2144/2023 MACA/1199/2023	M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRAMOD KUMAR TRIPATHY
61	2145/2023 MACA/1200/2023	D.M., THE NEW INDIA ASSURANCE CO. LTD.-MP	ADAM ALI KHAN
62	2649/2023 ABLAPL/13113/2023	PAPUN KUMAR NAYAK @ PUPUN NAYAK-MP	
63	2650/2023 ABLAPL/13853/2020	RAJKUMARI NAYAK-MP	
64	2651/2023 ABLAPL/11434/2023	PRASAD NAHAK @ PRASANTA NAHAK-MP	
65	2652/2023 ABLAPL/7487/2023	BIKRAMJIT JENA-MP	
66	2653/2023 ABLAPL/9684/2023	SURYAKANTI SAHOO @ PINU SAHOO-MP	JASHOBANTA DASH
67	2654/2023 ABLAPL/3355/2021	BIJAY KUMAR NAYAK-MP	RITA SINGH
68	2655/2023 ABLAPL/3380/2021	PRIYAMBADA SAHOO-MP	RITA SINGH
69	2656/2023 ABLAPL/12117/2023	SANJAY OJHA-MP	BIKRAM RATH
70	2657/2023 ABLAPL/9876/2023	REKHA MANDAL-MP	
71	2658/2023 ABLAPL/11001/2023	JADEB MAHANANDA-MP	
72	2659/2023 ABLAPL/11294/2023	ROHIT MALLIK-MP	
73	2660/2023 ABLAPL/13890/2023	DEBENDRA MOHANTY-MP	
74	2661/2023 ABLAPL/5849/2023	MANAS RANJAN BEHERA-MP	DHIRENDRA KUMAR MOHAPATRA
75	2662/2023 ABLAPL/11552/2023	SUSHANTA NAYAK-MP	
76	2663/2023 ABLAPL/12949/2023	ANAMA CHARANA BEHERA-MP	
77	2664/2023 ABLAPL/3058/2023	BISHNU CHARAN DEO-MP	
78	2665/2023 ABLAPL/13620/2022	TAPAN KUMAR SAHOO-MP	PRIYA RANJAN MISHRA
79	2666/2023 ABLAPL/10455/2023	SASMITA KUMARI MISHRA @ SAMITA MISHRA-MP	
80	2667/2023 ABLAPL/10458/2023	LALIT MOHAN MAHAPATRA-MP	
81	2961/2023 CRLA/698/2022	TIKAN SAHOO@SANATAN@PINU@TIKINA-MP	RANJIT KUMAR LENKA, M/S. SAPAN KU. LENKA,MR.
82	2962/2023 CRLA/1327/2023	GANESH CHANDRA BEHERA @ GANESWAR BEHERA-MPAUROVINDA MOHANTY	
83	2963/2023 CRLA/1327/2023	GANESH CHANDRA BEHERA @ GANESWAR BEHERA-MPAUROVINDA MOHANTY	
84	2964/2023 CRLA/1152/2023	TRILOCHAN SATAPATHY-MP	AMLAN SHAKTI PAUL
85	2965/2023 CRLA/1136/2023	SIBA PRADHAN-MP	AMLAN SHAKTI PAUL
86	2966/2023 CRLA/365/2018	SANJAY KANHAR-MP	M/S.BIJAYALAXMI TRIPATHY, M/S. NIRANJAN PAND.
87	2967/2023 CRLA/1328/2023	SUSHIL SAHU-MP	JUGALA KISHORE PANDA
88	2968/2023 CRLA/1328/2023	SUSHIL SAHU-MP	JUGALA KISHORE PANDA
89	2969/2023	SUSHIL SAHU-MP	JUGALA KISHORE PANDA

90	CRLA/1328/2023 2970/2023	RUDRA NARAYAN MISHRA-MP	GOURI MOHAN RATH
91	CRLA/982/2023 2971/2023	TIKELAL SAHU-MP	SURYAKANTA DWIBEDI
92	CRLA/1329/2023 2972/2023	RABINDRA SAHOO-MP	SAMARENDRA MOHANTY
93	CRLA/1330/2023 2973/2023	RABINDRA SAHOO-MP	SAMARENDRA MOHANTY
94	CRLA/1330/2023 2974/2023	RABINDRA SAHOO-MP	SAMARENDRA MOHANTY
95	CRLA/1330/2023 2975/2023	SUDHINDRA KUMAR SAHU-MP	SURYAKANTA DWIBEDI
96	CRLA/827/2019 3573/2023	BASANTA KUMAR GOUDA-MP	JYOTIRMAYA SAHOO
97	CRLMC/231/2023 3574/2023	JOGENDRANATH GHAREI @ GHADEI-MP	RABI NARAYAN BEHERA
98	CRLMC/5288/2023 3575/2023	NILAMANI MEHER-MP	TRILOCHAN NANDA
99	CRLMC/5290/2023 3576/2023	JAGADISH KUMAR MUNI-MP	SAURAV TIBREWAL
100	CRLMC/5294/2023 3577/2023	MANDAKINI PATEL-MP	DHIRENDRA KUMAR MOHAPATRA
101	CRLMC/5297/2023 3578/2023	DILLU @ JAYAKRUSHNA BARIK-MP	MANAS KUMAR CHAND
102	CRLMC/5298/2023 3579/2023	SATYA @ SATYABRATA BEHERA-MP	SUNIL KUMAR PANDA
103	CRLMC/5299/2023 3580/2023	MANOJ KUMAR MOHAPATRA-MP	ACHYUTANANDA PATTANAİK
104	CRLMC/5301/2023 3581/2023	BHAGIRATHI MALLIK-MP	
105	CRLMC/1157/2019 3582/2023	INTERLINK PVT. LTD.-MP	DEVASHIS PANDA
106	CRLMC/5284/2023 8623/2023	STATE OF ODISHA-MP	SANGRAM KESHARI JENA, A.G.A.
107	WA/2978/2023 8624/2023	STATE OF ODISHA-MP	SANGRAM KESHARI JENA, A.G.A.
108	WA/2978/2023 8625/2023	STATE OF ODISHA-MP	SANGRAM KESHARI JENA, A.G.A.
109	WA/2978/2023 8626/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
110	WA/2979/2023 8627/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
111	WA/2979/2023 8628/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
112	WA/2979/2023 8629/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA, A.S.C.
113	WA/2980/2023 8630/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA, A.S.C.
114	WA/2980/2023 8631/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA, A.S.C.
115	WA/2980/2023 8632/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAİK, A.G.A.
116	WA/2981/2023 8633/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAİK, A.G.A.
117	WA/2981/2023 8634/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAİK, A.G.A.
118	WA/2981/2023 8635/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAİK,A.G.A
119	WA/2982/2023 8636/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAİK,A.G.A
120	WA/2982/2023 8637/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAİK,A.G.A

121	8638/2023 WA/2983/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
122	8639/2023 WA/2983/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
123	8640/2023 WA/2984/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
124	8641/2023 WA/2984/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
125	8642/2023 WA/2985/2023	ODISHA PUBLIC SERVICE COMMISSION-MP	BIBHU PRASAD TRIPATHY
126	8643/2023 WA/2985/2023	ODISHA PUBLIC SERVICE COMMISSION-MP	BIBHU PRASAD TRIPATHY
127	8644/2023 WA/2986/2023	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
128	8645/2023 WA/2986/2023	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
129	8646/2023 WA/2987/2023	ALEKHA PRASAD NAYAK-MP	SURESH CHANDRA DASH
130	8647/2023 WA/2987/2023	ALEKHA PRASAD NAYAK-MP	SURESH CHANDRA DASH
131	8648/2023 WA/2988/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
132	8649/2023 WA/2988/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
133	8650/2023 WA/2989/2023	BOARD OF GOVERNORS, I.G.I.T, SARANG-MP	NIROD KUMAR SAHU
134	8651/2023 WA/2989/2023	BOARD OF GOVERNORS, I.G.I.T, SARANG-MP	NIROD KUMAR SAHU
135	8652/2023 WA/2990/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH AND INNOVATION	AMITABH MISHRA
136	8653/2023 WA/2991/2023	KALPANA JENA-MP	SUKANTA KUMAR DALAI
137	8654/2023 WA/2991/2023	KALPANA JENA-MP	SUKANTA KUMAR DALAI
138	19255/2023 WP(C)/23524/2023	SANKAR BEHERA-MP	
139	19256/2023 WP(C)/39902/2023	NARAYAN MAJHI-MP	GYANA RANJAN SETHI
140	19257/2023 WP(C)/39903/2023	GOURI SHANKAR MISHRA-MP	SUBHENDU KAR
141	19258/2023 WP(C)/39904/2023	CHATURBHUJA PARIDA-MP	SUJIT KUMAR ACHARYA
142	19259/2023 WP(C)/39906/2023	MADAN MOHAN BARAL-MP	SAIBRATA RATH
143	19260/2023 WP(C)/39908/2023	MITANJALI RATHA-MP	SURENDRA KUMAR GARTIA
144	19261/2023 WP(C)/39910/2023	SRIDHAR KUMAR SAHOO-MP	SAPAN KUMAR PAL
145	19262/2023 WP(C)/39913/2023	PRATAP CHANDRA PRADHAN-MP	SAPAN KUMAR PAL
146	19263/2023 WP(C)/39916/2023	UDAYANATH PRADHAN-MP	SAPAN KUMAR PAL
147	19264/2023 WP(C)/39917/2023	SUSHIL LAKRA-MP	SOUMENDRA PATTANAIK
148	19265/2023 WP(C)/27769/2022	HARIHAR JENA-MP	GEETANJALI MAJHI
149	19266/2023 WP(C)/39925/2023	RAJENDRA PATRI-MP	DEEPAK KUMAR MOHAPATRA
150	19267/2023 WP(C)/19712/2021	CHOUDHURY MANOJ KUMAR SAHU-MP	
151	19268/2023 WP(C)/39931/2023	PRANAB KUMAR BEHERA-MP	CHITTA RANJAN PATTNAIK
152	19269/2023	KALYANMAYEE SELF HELP GROUP, JALESWAR-MP	AMITAV DAS

153	WP(C)/32123/2023 19270/2023	MIR UMAR ALI-MP	SIDHARTHA DAS
154	WP(C)/39934/2023 19271/2023	TAPAN KUMAR MOHARANA-MP	
155	WP(C)/35791/2023 19272/2023	THE MANAGEMENT OF M/S ORISSA SPONGE IRON AND STEEL LIMITED-KONJHAR-MP	
156	WP(C)/39941/2023 19273/2023	SUDIPTA CHAND-MP	ASIT KUMAR JENA
157	WP(C)/39961/2023 19274/2023	KARUNAKAR MALLIK-MP	AMIT PRASAD BOSE
158	WP(C)/39962/2023 19275/2023	HINDUJA LEYLAND FINANCE LTD. CHENNAI-MP	NALINI KANTA DASH
159	WP(C)/37118/2023 19276/2023	GOUTAM SAHOO-MP	SUBHRANSU THAKUR
160	WP(C)/39967/2023 19277/2023	ASHOK KUMAR GANTAYAT-MP	TANMAY MISHRA
161	WP(C)/39969/2023 19278/2023	MAMATA SAHOO-MP	SUBHRANSU THAKUR
162	WP(C)/39971/2023 19279/2023	PRAVASINI NAIK-MP	SUBHRANSU THAKUR
163	WP(C)/39974/2023 19280/2023	BIBHUPRASAD DASH-MP	SUBHRANSU THAKUR
164	WP(C)/39978/2023 19281/2023	SANKAR KUMAR BEHERA-MP	SUBHRANSU THAKUR
165	WP(C)/39981/2023 19282/2023	PREMANANDA SAHU-MP	SUBHRANSU THAKUR
166	WP(C)/39982/2023 19283/2023	SAMBIT PADHI-MP	KEDAR KUMAR DASH
167	WP(C)/21616/2022 19284/2023	REKHARANI DAS-MP	
168	WP(C)/15864/2013 19285/2023	ROJALIN RANJITSINGH-MP	MANORANJAN MUDULI
169	WP(C)/28392/2022 19286/2023	ANKITA SUMAN MOHANTY-MP	DINESH KUMAR PANDA
170	WP(C)/33927/2022 19287/2023	BHARAT ELECTRONICS (REGISTERED PARTNESHIP FIRM), KANSIRAPUR-MP	
171	WP(C)/39280/2023 19288/2023	MAHESWARI PHARMACEUTICAL COLLEGE, SUNDARGARH-MP	
172	WP(C)/36269/2023 19289/2023	SUSHANTA @ SUSHANTA KUMAR NAYAK-MP	MIHIR SEKHAR SAHOO
173	WP(C)/39995/2023 19290/2023	JHARANA ROTH-MP	JYOTI PATNAIK
174	WP(C)/39997/2023 19291/2023	L. NARASINGHA RAO-MP	NIRMAL RANJAN ROURAY
175	WP(C)/39998/2023 19292/2023	TANUSMITA NAYAK-MP	BIKRAM CHANDRA GHADEI
176	WP(C)/40003/2023 19293/2023	PARBATI SAHOO-MP	DEEPAK KUMAR MOHAPATRA
177	WP(C)/40004/2023 19294/2023	SURYAKANTI PANDE-MP	AMIT PRASAD BOSE
178	WP(C)/40007/2023 19295/2023	M/S. SMARTCHEM TECHNOLOGIES, LTD. CUTTACK-MP	PRANAYA KISHORE HARICHANDAN
179	WP(C)/40009/2023 19296/2023	AURANGZEB KHAN-MP	SHAIK ABDUL NAYEEM
180	WP(C)/40011/2023 19297/2023	GEETANJALI PATTANAIK-MP	JYOTI PATNAIK
181	WP(C)/40012/2023 19298/2023	DR.MANAS SAMANTARAY-MP	BHARAT JALLI
182	WP(C)/39401/2021 19299/2023	CHANDRAKANTA RAUTARAY-MP	PRABHAT KUMAR SAHOO
183	WP(C)/40019/2023 19300/2023	RAMANATH @ RAGHUNATH NAYAK-MP	M/S.BHAKTAHARI MOHANTY
	WP(C)/13784/2019		

184	19301/2023 WP(C)/40023/2023	THE MANAGEMENT, ARDEE TECHNOLOGY PVT. LTD., SUNDARMOHANMIRANDA	
185	19302/2023 WP(C)/6707/2021	DAMU BHATRA-MP	
186	19303/2023 WP(C)/30121/2022	DR. SUSAMA PATTANAYAK-MP	SWAPNA KUMAR OJHA
187	19304/2023 WP(C)/17506/2014	MANORANJAN KHATUA-MP	M/S.DURGESH NARAYAN RATH, M/S. P.K.KHUNTIA, F
188	19305/2023 WP(C)/5866/2019	KELU CHARAN MOHANTY-MP	M/S.RAMANATH ACHARYA
189	19306/2023 WP(C)/28450/2019	KELU CHARAN MOHANTY-MP	M/S.RAMANATH ACHARYA
190	19307/2023 WP(C)/27070/2022	DEVARAJ SETHI-MP	G.K.NANDA
191	19308/2023 WP(C)/40036/2023	SK. SALAMAT-MP	KARTIK CHANDRA TRIPATHY
192	19309/2023 WP(C)/40043/2023	MADHUSMITA JENA-MP	SUBHADUTTA ROUSTRAY
193	19310/2023 WP(C)/40053/2023	LAXMI EXPORTS, BBSR-MP	ANINDYA KUMAR MISHRA
194	19311/2023 WP(C)/40057/2023	PRAFULLA KUMAR PANDA-MP	MOHENDRA KUMAR MOHAPATRO
195	19312/2023 WP(C)/40061/2023	URMILA PANDA-MP	MOHENDRA KUMAR MOHAPATRO
196	19313/2023 WP(C)/40066/2023	SAILABALA SAHOO @ DEI-MP	MOHENDRA KUMAR MOHAPATRO
197	19314/2023 WP(C)/40070/2023	SANJUBALA SAHOO-MP	MOHENDRA KUMAR MOHAPATRO
198	19315/2023 WP(C)/4974/2023	SUBASH CHANDRA NAYAK-MP	HRUDANANDA MOHAPATRA
199	19316/2023 WP(C)/5086/2022	MADAN GOPAL PRADHAN-MP	PRADEEP KUMAR MAHAPATRA
200	19317/2023 WP(C)/40085/2023	RAGHUNATH SAHOO-MP	ABHISHEK DASH